

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
08-05-2024 AT 10:30 AM**

**CP(IB) 497/7/HDB/2018
AND
IA (IBC) 1583/2023 in CP(IB) 497/7/HDB/2018
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

International Asset Reconstruction Company Pvt Ltd **...Financial Creditor**

AND

Atlanti Spinning and Weaving Mills Ltd **...Corporate Debtor**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1583/2023

Learned Counsel Mr VV Siva Kumar, for liquidator present through Video Conference.

Rejoinder filed. Pleadings completed. At request of the learned counsel Ms Uditia Miyan, for applicant, matter adjourned to 21.06.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**